

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR) : (a) Government of India has seen press reports to this effect. It is the understanding of Government of India that while Ugandan nationals of Indian origin who were ousted by President Amin, were welcome to return to Uganda the other Asians expelled during the regime of former President Amin could participate in the businesses and enterprises left behind in a manner to be decided by the Ugandan Government on merits of each case.

(b) Some Indian business houses have been cooperating with Uganda in setting up industries as well as putting the old industrial units back on their feet. The Government of India on its part has appreciated the policy stand of the Government of Uganda not to discourage the participation of Indians and other Asians in the Ugandan economy while keeping up the efforts towards Ugandanisation. By way of economic instruments, a commercial credit of Rs. 50 million has already been extended by the Industrial Development Bank of India. This credit can be utilised for the purchase of equipment, machinery etc. from India. The Government itself has also agreed in principle to extend a credit of Rs. 25 million. The Credit Agreement is to be signed very shortly.

Proposal to run more trains between Bandel and Naihati

*344. **PROF. RUPCHAND PAL :** Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have any proposal to run more trains between Bandel and Naihati in Eastern Railway ; and

(b) whether Government are aware of a long standing public demand for more coaches in trains between the above stations ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) No, Sir.

(b) Provision of more coaches on the local trains is not considered justified, as even the existing accommodation is not fully utilised.

Fly-Over Bridge at Chembur (Bombay)

*347. **DR. SUBRAMANIAM SWAMY :** Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that a Fly-Over Bridge is being constructed over the level crossing at Chembur, Bombay ;

(b) whether Government are aware that the construction had stopped few months ago ;

(c) if so, the details of the stoppage ; and

(d) what steps Government propose to take to expedite the early completion of the Bridge ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) to (d) . The Bombay Municipal Corporation, who are constructing the Road Over-bridge at Chembur, have advised that the work on the project had slowed down during the period from June, 1980 to October, 1980. A show-cause was served on the Contractors by Bombay Municipal Corporation. The contractors have since started the work from November, 1980.